

concerned Divisional Officers have been asked to strengthen the preventive measures against such incidents.

(c) No, Sir.

(d) Does not arise.

(e) Strengthening of facilities at these stations will be planned based on traffic needs and availability of resources.

[English]

Printing of NCERT Books

750. SHRIMATI GIRIJA DEVI : Will the PRIME MINISTER be pleased to state :

(a) whether NCERT has not so far supplied paper to the printing presses for the printing of NCERT books and the availability of the books in the market is going to be delayed as a result thereof;

(b) whether it is also a fact that the orders for the papers have been placed by NCERT on small manufacturers incapable of supplying the paper on time for printing the books;

(c) if so, the reasons for not making arrangements for the supply of paper to the printing presses in advance in order to avoid delay in the availability of books; and

(d) the measures taken by the Government to make the NCERT books available in the market before the commencement of the next session?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) to (d). The NCERT has supplied printing paper to all Presses to make available books in the market without any delay. Selection of the firms are made on the open tender basis and the Mill supplies the printing paper as per agreed schedule.

By utilising the already available stock of books and by augmenting production on high priority basis, the Council expects to meet the demands of textbooks and prevent shortages during the coming academic session.

Dwelling Units

751. SHRI GOPI NATH GAJAPATHI : Will the PRIME MINISTER be pleased to state :

(a) the number of schemes sanctioned by HUDCO for Orissa since its inception;

(b) the project cost of those schemes;

(c) the different dwelling units constructed in Orissa with the investment of HUDCO fund; and

(d) the new schemes proposed to be sanctioned by HUDCO during 1995-96 and 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (c). Since inception and as on 31.1.96, HUDCO has sanctioned 277 housing schemes in the State of Orissa with a project cost of Rs. 374.24 crores. The category-wise breakup of sanctioned dwelling units is as under :

EWS (R)	76192
EWS (U)	12186
LIG	31486
MIG	10657
HIG	3119
Upgraded	15954

(d) As on 31.1.96, 14 schemes, envisaging loan amount of Rs. 21.55 crores, are in the pipeline of HUDCO, which will be considered for sanction by HUDCO subject to availability of funds during 1995-96 or in 1996-97, and fulfilment of schematic and procedural norms.

Indian Christian Act

752. SHRIMATI SUSEELA GOPALAN : Will the PRIME MINISTER be pleased to state :

(a) whether Christian community has requested the Government to make progressive changes in the Indian Christian Act;

(b) if so, the details thereof; and

(c) the time by which the legislation is likely to be introduced?